

Central Administrative Tribunal, Principal Bench

Original Application No. 1106 of 1989

New Delhi, this the 30th day of August, 2004

Hon'ble Mr. Justice V. S. Aggarwal, Chairman
Hon'ble Mr. S. K. Naik, Member(A)

Mrs. Mohini Sundan
W/o Shri S. K. Sundan,
Resident of B-1820, Shastri Nagar,
New Delhi
... Applicant

(By Advocate: Shri K. C. Bhatt, proxy for Shri Anis
Suhrawardy)

Versus

1. National Waste Lands Development Board,
Ministry of Environment and Forests,
through its Secretary,
7th Floor, Paryavaran Bhawan,
CGO Complex, New Delhi
2. The Staff Selection Commission,
through its Secretary,
CGO Complex, New Delhi
3. Department of Personnel and
Administrative Reforms and Pension,
through its Secretary,
New Delhi
... Respondents

(By Advocate: None)

O R D E R (ORAL)

Justice V. S. Aggarwal, Chairman

Learned counsel for the applicant does not press
the present petition. Dismissed as withdrawn.

~~Decd~~
(S. K. Naik)
Member(A)


(V. S. Aggarwal)
Chairman

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